

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated- Guwahati, the 20th February, 2018


No. HC.VII-167 (Pt.-III)/2014/1187/A : Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (M), Sonari has been exempted from attending duties in connection with the Inauguration Programme of the Judicial Academy, Assam, scheduled to be held on 24th February, 2018 in the campus of National Law University and Judicial Academy, Assam, Kamrup, Amingaon.

By order,
Sd/- Robin Phukan
Registrar General

Memo No. HC.VII-167 (Pt.-III)/2014/1188-1199/A dated 20.02.2018.

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Registrar (Vigilance / Admn./ Judl. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Sivasagar.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Research Officer, Judicial Academy, Assam.
8. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
9. Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (M), Sonari
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. The CA to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
20.02.18